

Government of Jammu and Kashmir  
FINANCE DEPARTMENT  
Civil Secretariat, Jammu

NOTIFICATION

Jammu, the 27<sup>th</sup> July, 2020

S.O 234 :- In exercise of the powers conferred by the proviso to Article-309 of Constitution of India, the Lieutenant Governor of Union Territory of Jammu and Kashmir is pleased to direct that the following amendment shall be made in the Jammu and Kashmir Civil Services(Leave)Rules,1979,namely:-

In clause (i) of sub-rule 4 of Rule 61 of "The Jammu & Kashmir Civil Services (Leave) Rules, 1979", the words "three year's" shall be substituted with the words "five year's".

By order of the Lieutenant Governor of Jammu and Kashmir.

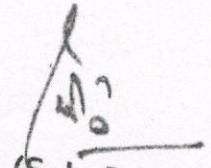
Sd/-  
(Dr A.K. Mehta), IAS,  
Financial Commissioner,  
Finance Department.  
Dated -07-2020

No. A/27(2017)-IV-532

Copy to:-

1. Advocate General, J&K High Court Jammu/Srinagar.
2. All Financial Commissioners.
3. Principal Accountant General J&K Jammu/Srinagar.
4. All Principal Secretaries to Government.
5. Principal Resident Commissioner, 5-Prithvi Raj Road New, Delhi.
6. Principal Secretary to Lieutenant Governor.
7. Chief Electoral Officer, J&K.
8. Joint Secretary (J&K) Ministry of Home Affairs, Government of India.
9. All Commissioner/ Secretaries to Government.
10. Divisional Commissioner Jammu/Kashmir.
11. Director Anti Corruption Bureau, J&K.
12. Registrar General, J&K High Court Jammu/Srinagar.
13. Director General Accounts and Treasuries.

14. Director General, Audit and Inspections.
15. Director General, J&K Funds Organization.
16. Director General, Budget Division J&K.
17. Director General Local Fund Audit & Pensions, J&K.
18. Director Information, J&K.
19. All Head of Departments/ Managing Directors/ Chief Executives of State PSU's/ Autonomous Bodies/ Societies.
20. Secretary, J&K Public Service Commission.
21. All District Development Commissioners.
22. Secretary, J&K Legislative Assembly.
23. Principal Accountancy Training School/Northern Zonal Accountancy Training Institute Srinagar/Jammu.
24. Director, Accounts and Treasuries Jammu/Srinagar.
25. All Directors of Finance/Financial Advisors & CAOs
26. Joint Director, Funds Organization Jammu/Srinagar.
27. General Manager, Govt. Press Jammu/Srinagar for publication in Government Gazette.
28. Private Secretary to Hon'ble Advisor (S/F/B/BK) to the Lieutenant Governor.
29. Private Secretary to Chief Secretary.
30. Private Secretary to Financial Commissioner, Finance Department.
31. All Treasury Officers.
32. I/C website, Finance Department ([www.jakfinance.nic.in](http://www.jakfinance.nic.in)).
33. I/C website, GAD ([www.jkgad.nic.in](http://www.jkgad.nic.in)).
34. Government Order File (W2scs).

  
(S. L. Pandita),  
Director General (Codes),  
Finance Department